

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**PRINCIPAL BENCH**

**Company Appeal (AT) (Insolvency) No. 931 of 2020**

**IN THE MATTER OF:**

**Mr. Sumat Gupta,  
Resolution Professional, M/s Agro Dutch Industries Ltd. ...Appellant**

**Versus**

**Sh. RD Sharma, Incharge,  
M/s Mars Envirotech Limited & Anr. ....Respondents**

**Present: -**

**For Appellant: Dr. Rajansh Thukral, Advocate.**

**For Respondent: Mr. Pankaj Khullar, Advocate for R- 1 & 2.**

**ORDER**  
**(Virtual Mode)**

**02.02.2021** Heard Learned Counsel for the Appellant. Learned Counsel for the Respondent is also present.

In the meanwhile, Parties are directed to file Written Submissions not more than three pages alongwith compilation of judgments, if any, within one week from today.

List the Appeal 'For Admission (After Notice) on **16<sup>th</sup> February, 2021.**

**[Justice Anant Bijay Singh]**  
**Member (Judicial)**

**[Ms. Shreesha Merla]**  
**Member (Technical)**